

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 18.03.2021

NOTICE

Take notice that the following matters listed on 18.03.2021 at 12:30 PM in the Court of Chairperson will not be taken up. The next date of hearing will be notified later: -

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 77 of 2020 Part Heard	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr. With	Ajay Bhargava	Kanti Mohan Rustagi
2.	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr	Kanti Mohan Rustagi	Ajay Bhargava
3.	Comp. App. (AT) (Ins) No. 849 of 2020	Mohan Gems & Jewels Pvt. Ltd. Through its Liquidator, Debashish Nanda Vs. Vijay Verma & Anr.	Niharika sharma	Abhishek Parmar-R1 Vikas Mehta-R2

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar